

11

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/636/(IB)/2017
NAME OF THE PETITIONER(S) : PHOENIX ARC PVT LTD
NAME OF THE RESPONDENT(S) : NEW CHENNAI TOWNSHIP PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	E. OM PRakash (Senior Counsel) A/B P. Elayaperumal Kumar V. K. KARTHIK, for Ramalingam & Associates	financial Creditor	V. K. KARTHIK
2.	N. P. Vijay Kumar R. Pondup	counsel for Respondent	R. Pondup

ORDER

Counsel for petitioner/Financial Creditor present. Counsel for respondent/corporate debtor present and prayed for a day's time to make submissions. Time is extended at request. Put up on 14.12.2017.

-sc-

S Vijayaraghavan
Member (Technical)

-sc-

K Anantha Padmanabha Swamy
Member (Judicial)